

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:333
ANSWERED ON:10.11.2010
ENVIRONMENT CLEARANCE TO NUCLEAR POWER PLANTS
Pandey Saroj

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) the details of nuclear power plants for which environmental clearance is pending;
- (b) whether the non-clearance of these projects have led to cost escalation of these plants; and
- (c) if so, the steps taken/proposed to be taken for early clearance of the plants from environment and forest clearance?

Answer

THE MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES (INDEPENDENT CHARGE),
PMO,PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN):

- (a) Environmental clearance is pending for the Jaitapur Nuclear Power Project in Ratnagiri district of Maharashtra.
- (b) No, Sir. Statutory clearances including those from Ministry of Environment and Forests (MoEF) are a pre-requisite for finalizing the Detailed Project Report, including cost, for approval of the project by the Government.
- (c) Nuclear Power Corporation of India Limited (NPCIL) is actively engaged with all the stakeholders to address their concerns so that early clearance can be obtained.